

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 34/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: M/s. Spectra Motors Western Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|   |                |     |                                                                                     |
|---|----------------|-----|-------------------------------------------------------------------------------------|
| 1 | Himanshu Singh | Adv |  |
|---|----------------|-----|-------------------------------------------------------------------------------------|

**Common Order**

TCSP 33/230-232/NCLT/MUM/MH/2017

TCSP 34/230-232/NCLT/MUM/MH/2017

TCSP 35/230-232/NCLT/MUM/MH/2017

Wrongly on Board.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)